

Indian Foreign Service

2750. Shri Dinesh Singh: Will the Prime Minister be pleased to state:

(a) the number of vacancies that were to be filled in the Indian Foreign Service by direct recruitment in 1950 and 1957; and

(b) how many of them were actually filled?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) 4 in 1950 and 14 in 1957.

(b) 3 in 1950 and 10 in 1957.

Evacuee Property

2751. Shri A. K. Gopalan: Will the Minister of Rehabilitation and Minority Affairs be pleased to state the number of cases pending for decision under Section 6 of Evacuee Property Act before the Custodian-General of Evacuee Property?

The Deputy Minister of Rehabilitation (Shri P. S. Naskar): This Section deals with the appointment of Custodians and Additional Custodians etc. by the Central Government, and as such the question of any cases pending for disposal under this Section before the Custodian-General of Evacuee Property does not arise.

State Trading Corporation of India (Private) Limited

2752. Shri Sinhasan Singh: Will the Minister of Commerce and Industry be pleased to state:

(a) whether the attention of Government has been drawn to a news item concerning the State Trading Corporation published on page 3 of the Blitz dated the 22nd March, 1958;

(b) if so, whether the facts mentioned therein about Rupees 8 lakhs being put into the pocket of a certain stevedore, are correct;

(c) whether Government would lay a statement on the Table stating the

full facts of the case and also justification for not inviting tenders for the appointment of stevedores; and

(d) whether anybody has been held responsible for the extra loss suffered by the Corporation by way of demurrage charges?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):

(a) Yes, Sir.

(b) No, Sir.

(c) and (d). A statement is laid on the Table of the Lok Sabha. [See appendix VIII, annexure No. 18.]

Pilot Plant at Ghatsila

2753. Shri Naushir Bharucha: Will the Prime Minister be pleased to state:

(a) when is the pilot plant at Ghatsila for extracting uranium from copper tailings expected to go into operation;

(b) what is the estimated annual uranium extraction and of what atomic weight;

(c) whether any payment has to be made for utilising the copper tailings; and

(d) if so, what are broadly the terms of the agreement?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) The Pilot Plant at Ghatsila is in operation since September, 1957.

(b) The plant is intended for beneficiation experiments on various types of uranium ore from the Bihar region. It is being operated at present on an experimental basis to determine the best treatment scheme for upgrading the copper tailings. It is too early to make an estimate of the annual uranium extraction.

(c) No.

(d) Does not arise.